

(d) whether Government explored the sites in and around Ahmedabad for the said purpose, and if so, reasons for rejecting them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (d). The Government of Gujarat has offered a site at Gandhinagar free of cost for setting up the proposed TV Centre. Survey of other sites in or around Ahmedabad is in hand. A final decision on the site will be taken after the results of the surveys now in hand are known.

Rupar Thermal Power Project

8290. SHRI IQBAL SINGH
DHILION:

CHOWDHARY BALBIR
SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that 1000 MW Rupar Super Thermal Projects is pending with Central Electricity Authority, New Delhi; and

(b) if so, since how long it is pending and the reasons for its non-clearance?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). A preliminary report for installation of 5x200 MW thermal power station at Ropar was received in the Central Electricity Authority in November, 1977. This report did not contain adequate data required to assess the techno-economic feasibility of the project. A number of meetings were held in C.E.A. with technical officers of the Punjab State Electricity Board to clarify various issues. Based on these discussions, a revised feasibility report was received from P.S.E.B. in November, 1978. This report envisaged installation of two units of 210 MW each under Stage-I and subsequent extension by three units, of 210 MW each under Stage II at Ropar. There was no confirmation by the Ministry of Railways regarding their ability to move the required quantity of coal for this station in the

time frame envisaged in the report for completion of the project. The Department of Coal have indicated that coal can be made available for this Power Station from 1985-86 onwards. The question of advancing the coal supply to 1984-85 is, however, being examined. A meeting was held in the Planning Commission recently to consider these matters. The Department of Coal and the Ministry of Railway have asked for some more time to study the problem of availability of coal in the time frame required and its transportation for this project.

The project will be posed to the Central Electricity Authority for techno-economic clearance after the Department of Coal have confirmed the linkage of coal from 1984-85 and the Ministry of Railways have confirmed their ability to move the coal to the proposed power station site from that year.

Demand for a separate Film Censor Board in Bangalore

8291. SHRI F. H. MOHSIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a demand for a separate Film Censor Board in Bangalore;

(b) whether Government are aware of the large number of Kannada and other films produced in Karnataka some of which have won National and International awards; and

(c) in view of that they would favourably consider the demand?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) and (c). The feasibility of opening another Regional Office of the Board of Film Censors is being examined.

बिलासपट्टी पेट्रोल का लेन बाना

8292. डा० महावीर सिंह शास्त्री : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पेट्रोल के व्यापारी मिट्टी का लेन बिलास पेट्रोल बेच रहे हैं ; और